

charges applicable to handloom products as distinct from charges leviable for power-loom products instructions have been issued to the Railway Administration⁵ that this concession should be made available subject to a certificate being issued by the local civil authorities that the person tendering the consignment is either a manufacturer and/or an authorised dealer in handloom products.

ACCIDENT INVOLVING THE TOOFAN EXPRESS

817. DR. B. I. MAHAVIR : Will the Minister of RAILWAYS be pleased to state :

(a) the detail of the accident involving the Toofan Express near Moghalsarai on the 31st August, 1969; and

(b) the causes thereof?

THE MINISTER OF LAW AND SOCIAL WELFARE AND RAILWAYS (SHRI P. GOVINDA MENON) : (a) On 31-8-1969 U about 2-23 hours, while train No. 7 'fr Howrah-Delhi Toofan Express was running, between Darauli Block Hut and Zamania station on Dana-pur-Mughalsarai section of the Eastern Railway, nine coaches of the train next to the engine derailed between Kins. 707/7 and 707/11 blocking the up main line.

As a result of this accident there was no injury to any

(b) According to the finding of the Inquiry Committee the derailment was caused by tampering with the track, by some unknown person or persons.

PRODUCTION AT BHILAI STEEL PLANT

818. DR. BHAI MAHAVIR : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the production of Bhilai Steel Plant has gone down while its capacity is being expanded;

(b) if so, what are the reasons for fall in production; and

(c) what steps Government has taken in the matter

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. G. PANT) : (a) The production in 1969-70 is expected to be more than the production in previous years.

(b) and (c) Do not arise.

हैवी इंजीनियरिंग कारपोरेशन, रांची की भट्टियों का बन्द रहना

819. डा० भाई महावीर : क्या इस्पात तथा भारी इंजीनियरी मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रांची के हैवी इंजीनियरिंग कारखाने की दस भट्टियाँ प्रायः बन्द ही रहती हैं ;

(ख) क्या इसका कारण पाकिस्तानी तत्वों द्वारा पैदा की गई अड़चनें और वहां से आवश्यक वस्तुओं की चोरी है ; और

(ग) यदि हां, तो इस मामले में सरकार ने क्या पग उठाये हैं ?

f [IDLE FURNACES AT H.E.C. RANCHI

819. DR. BHAI MAHAVIR : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that ten furnaces of the Heavy Engineering Plant, Ranchi, generally remain idle;

(b) whether it is because of the difficulties created by Pakistani elements and theft of essential articles from there ; and

(c) if so, what steps have been taken by Government in the matter?]

इस्पात तथा भारी इंजीनियरी मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त) : (क) जी, नहीं ।

(ख) और (ग) प्रश्न नहीं उठते ।

g [THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. G. PANT) : (a) No, Sir.

(b) and (c) Do not arise.]

WORLD BANK ASSISTANCE FOR RAILWAY PROJECTS

820. SHRI CHITTA BASU : Will the Minister of RAILWAYS be pleased to refer to the answer to Starred Question No. 556 given in the Rajya Sabha on the 18th August, 1969 and state :

(a) whether the negotiations for IDA Credit have since been completed ;

•[] English translation.